

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 101
IB-344/ND/2021

IN THE MATTER OF:

Sheela Sharma & Ors.

... **Applicant/Petitioner**

Versus

Ansal Properties & Infrastructure Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 14.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Notice be issued upon the Respondent by all modes including email ID of the Respondent. Affidavit of service must be filed within a week from today. Reply within 2 weeks from the date of receipt of the notice. Rejoinder, if any, within a week from the date of receipt of the reply. List the matter on 18th August, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)